



## Invitation

**Government Law College, Mumbai**

*in association with*

**D. M. Harish Foundation**

*cordially invites you to*

### **THE PANEL DISCUSSION**

***“The Current West Asia Conflict: Have the Rules of War Been Violated,  
Can States Be Held Accountable. Has the United Nations Framework  
Become Obsolete?”***

| MODERATOR - SR. ADV. SHARAN JAGTIANI |  
| PANELISTS - MR. MILIND DEORA, MP, RAJYA SABHA |  
| CMDE. DR. SRIKANT B. KESNUR (RETD.) |  
| CMDE. DR. JOHNSON ODAKKAL (RETD.) |  
| SR. ADV. NAVROZ SEERVAI | PROF. KISHU DASWANI |

**Date: Friday, 10<sup>th</sup> April, 2026**

**Venue: Auditorium, Government Law College, Churchgate**

**Refreshments will be served at 5:30 p.m.**

**Panel Discussion will begin at 6:00 p.m.**

**Ms. Tanvi Jog  
General Secretary  
Moot Court Association**

**Dr. Nuzhat Shaikh  
Professor in-charge  
Moot Court Association**

**Dr. Damodar Hake  
Professor in-charge  
Moot Court Association**

**Dr. Mrs. Asmita Vaidya  
Principal  
Government Law College**